GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 347 TO BE ANSWERED ON 2ND DECEMBER, 2025

PM-KISAN IN TELANGANA

347. SHRI ARVIND DHARMAPURI:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of farmers in Telangana who have been registered and are receiving benefits under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme as of October 2025 district-wise:
- (b) the total cumulative amount, in Rs. crore, that has been directly disbursed to these beneficiaries in Telangana since the inception of the scheme, along with details of any pending or excluded beneficiary cases;
- (c) whether the Government has undertaken any verification or review drive in Telangana to identify ineligible or duplicate beneficiaries under the PM-KISAN scheme and if so, the details and outcome thereof; and
- (d) the steps being taken by the Government to ensure 100% coverage of all eligible small and marginal farmers in Telangana under the scheme and to address delays or technical issues in Direct Benefit Transfer (DBT) payments?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Crore through 21 instalments since inception of the Scheme across the country, of which ₹ 14,236.18 Crore has been released to farmers of Telangana.

Recently, the 21st instalment of PM-KISAN was released on 19th November, 2025, under which the benefits of the Scheme amounting to ₹ 599.31 crore were released to more than 29.96 lakh beneficiaries of the State of Telangana. The district-wise details of the beneficiaries benefited in Telangana and amount released to them in 21st instalment as on date is attached at Annexure.

(c): The Government has undertaken various steps to identify ineligible or duplicate beneficiaries under the PM-KISAN scheme across nation including in Telangana. The benefit under the PM-KISAN scheme is transferred to beneficiaries via Direct Benefit Transfer (DBT), based on verified data provided by States and UTs through the PM-KISAN portal. To ensure transparency and efficient implementation, several technological measures have been introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, Land seeding, Aadhaar-based payments, and e-KYC have been made mandatory to ensure benefits reach only to the eligible farmers.

The PM-KISAN database is also cross-verified with the PDS ration card database, UIDAI records (including deactivated Aadhaar due to death), and PFMS and Income Tax data for deduplication. Benefits were additionally stopped in cases where more than one family member appeared to be enrolled, and where both previous and current landowners were found enrolled after land transfer through inheritance following the death of the original owner.

(d): In order to ensure that no eligible farmers are left out from the Scheme, the Government of India often undertakes saturation drives in coordination with the State Governments including in Telangana. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, around 25 lakh more eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted in September 2024 to clear the pending self-registration cases, which resulted in the addition of over 30 lakh new farmers.

<u>Annexure</u>

<u>District-wise details of beneficiaries of Telangana benefited in 21st instalment of PM-KISAN</u>

| # | District Name | No. of Beneficiaries | Amount Transferred (in Cr) |
|----|---------------------------|----------------------|----------------------------|
| 1 | Adilabad | 81,421 | 16.28 |
| 2 | Bhadradri Kothagudem | 86,114 | 17.22 |
| 3 | Hanumakonda | 70,220 | 14.04 |
| 4 | Jagitial | 1,07,329 | 21.47 |
| 5 | Jangoan | 79,834 | 15.97 |
| 6 | Jayashankar Bhupalapally | 45,275 | 9.06 |
| 7 | Jogulamba Gadwal | 74,025 | 14.81 |
| 8 | Kamareddy | 1,26,698 | 25.34 |
| 9 | Karimnagar | 88,053 | 17.61 |
| 10 | Khammam | 1,55,856 | 31.17 |
| 11 | Kumuram Bheem Asifabad | 59,580 | 11.92 |
| 12 | Mahabubabad | 93,009 | 18.60 |
| 13 | Mahabubnagar | 93,590 | 18.72 |
| 14 | Mancherial | 63,383 | 12.68 |
| 15 | Medak | 1,09,447 | 21.89 |
| 16 | Medchal Malkajgiri | 10,378 | 2.08 |
| 17 | Mulugu | 27,968 | 5.59 |
| 18 | Nagarkurnool | 1,38,180 | 27.64 |
| 19 | Nalgonda | 2,03,707 | 40.74 |
| 20 | Narayanpet | 72,668 | 14.53 |
| 21 | Nirmal | 81,590 | 16.32 |
| 22 | Nizamabad | 1,21,621 | 24.32 |
| 23 | Peddapalli | 70,332 | 14.07 |

| | D | 22.222 | 10.15 |
|----|---------------------|-----------|--------|
| 24 | Rajanna Sircilla | 62,266 | 12.45 |
| 25 | Ranga Reddy | 1,30,957 | 26.19 |
| 26 | Sangareddy | 1,33,312 | 26.66 |
| 27 | Siddipet | 1,23,582 | 24.72 |
| 28 | Suryapet | 1,26,201 | 25.24 |
| 29 | Vikarabad | 1,09,962 | 21.99 |
| 30 | Wanaparthy | 71,956 | 14.39 |
| 31 | Warangal | 78,723 | 15.74 |
| 32 | Yadadri Bhuvanagiri | 99,295 | 19.86 |
| | Grand Total | 29,96,532 | 599.31 |
